

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**WEST ZONAL BENCH : Ahmedabad**  
**2nd Floor,Bahumali Bhavan Asarwa,Nr.Girdhar Nagar Bridge,Girdhar Nagar,**  
**AHMEDABAD-380004**  
**COURT NO. 3**

**E/STAY / 10663 / 2010 in Appeal E / 645 / 2010**  
**Appeal No. E / 559,585,586,612,613,628,643,644,646,657,663,**  
**667,668,,694,696,713,743,818,850,,851,938,306 / 2010**

**Mafatlal H Shah**

Applicant

Dir Of M/s, Shriram Tubes P Ltd,  
**Shree Shyam Pipes P Ltd**  
**Somakanth Multi tech P. Ltd.**  
**Guntuka Ashok Reddy**  
**Navratan Lal Sharma**  
**Navratan Lal Sharma**  
**Rajesh Kumar Narula**  
**Chhaganlal M Shah**  
**Jitendra C Jain**  
**Shital Tubes P Ltd.**  
**Vinod Bhadra**  
**Tube Products (india)**  
**Kaushalendra P Singh**  
**Kaushalendra P Singh**  
**Nessan Copper Ltd.**  
**Sanjay Mardia**  
**Brij Kishor Chodhary**  
**Bablubhai Abdulbhai Khan**  
**Satish B Agarwal**  
**Dynatech Control P Ltd.**  
**Dynatech Control P Ltd.**  
**Rampratap M Sharma**  
**Chandrabhan Singh**

Vs

**C.C.E.,Ahmedabad-i**

Respondent

Appearance:

**For the Appellant : PV Sheth, VR Sethi (Adv.)**

**For the Respondent : T.G. Rathod (AR)**

**CORAM:**

**Hon'ble Mr.Ramesh Nair,Member(Judicial)**

**Hon'ble Mr.Raju,Member(Technical)**

Date of Hearing : **30/01/2019**

**ORDER**

**Per :Ramesh Nair**

The Matter is adjourned to 04/04/2019

**Raju**  
**(Member (Technical))**

**Ramesh Nair**  
**(Member (Judicial))**